

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-8
New IA-1754/2020
In
IB-976(ND)/2019

IN THE MATTER OF:

M/s. Pee Jay Finajnce Company Ltd.

Vs.

M/s. V S Matrix Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Sanjay Kumar Singh, Advocate.

For the Respondent/CD :

For the Intervener/RP : Mr. Chaitanya Kumar proxy counsel.

ORDER

IA-1754/2020:-

Counsel for the Applicant is present. The Proxy Counsel on behalf of the Resolution Professional is present. He is directed to inform the main counsel to file the reply within two weeks to the application.

List the matter on 22nd January, 2021.

— Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)